

**Fees Structure for Online Programmes in rupees**

Sr.no.	Group	Tuition Fees per participant (per day or 6 hours in ₹)			Tuition Fees per participant (per hour in ₹)		
		Base Fees	GST @18%	Total Fees including GST	Base Fees	GST @18%	Total Fees including GST
1	Group 1 - Commercial Banks and Financial Institutions	1,950	351	2,301	350	63	413
2	Group 2 - Scheduled UCBs, Non-Scheduled UCBs with deposit base of more than Rs.100 crore, RRBs, Local Area Banks, State Cooperative Banks and NBFCs	1,200	216	1,416	250	45	295
3	Group 3 - Non-Scheduled UCBs with deposit base of less than Rs.100 crore, Small Finance Banks, Payment Banks, Government Departments, DCCBs, NGOs, State Level FIs, Non-NBFC MFIs and Certified Credit Counsellors	700	126	826	150	27	177

\*The rates are effective from July 18, 2022.

\*\*A cancellation charge of 10% of total program fee will apply to all cancellations.

In terms of section 48 of RBI Act 1934, RBI is exempted from payment of Income Tax or Super Tax on any of its Income, Profits or Gains. Nominating institutions should therefore not deduct TDS on the Programme Fees.

Vide notification No. 4/2022 – Central Tax (Rate) dated July 13, 2022, issued by Department of Revenue, Ministry of Finance, Government of India; the exemption from GST on Services provided by RBI has been withdrawn with effect from July 18, 2022.